t[THE MINISTER OF IRRIGATION AND | 100 MW THERMAL POWER STATION IN POWER (SHRI FAKH-RUDDIN ALI AHMED: (a) Yes.

(b) This is already in vogue, particularly in respect of transmission lines at voltage up to 11 Kv.1

VISIT OF INVENTOR OF LOOPS IN INDIA

71. SHRI A. D. MANI : Will the Minis'er of HEALTH AND FAMILY PLANNING be pleased to sta'e :

(a) whether Dr. Jack Lippes, inventor of the loops, visited India recently; and

(b) if so, what consultations Government had with him in respect of use of loops in India?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. SUSHILA NAYAR): (a) Yes, Sir.,

(b) The Government of India discussed with Dr. Jack Lippes various aspects of the Family Planning Programme with the use of the loop. He visited several States and made suggestions for stepping up the programme.

TRAFFICKING IN FOREIGN EXCHANGE IM MADRAS

72. SHRI A. D.. MANI : will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that illicit trafficking in foreign exchange to the tune of Rs. 75 lakhs was detected by the Enforcement Directorate in Madras during May, 1966: and

(b) if so, what are the broad details of the case* relating to such trafficking?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI):

(a) During May 1966 the Enforcement Directorate detected a number of cases of 'illicit trafficking in import licences. A firm figure of the amount of foreign exchange involved is not yet available, but it may come to about Rs. 75 lakhs.

(b) The cases relate to alleged misuse of import licences issued to several hides and skin merchants in Madras.

t[J English translation.

KERALA

73. SHRI P. K. KUMARAN : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the suggestion made by the Committee on Public Undertakings regarding the setting up of a 100 megawatt thermal station in Kerala has been considered by Government; and

(bj it so, what decision has been taken thereon?

THE MINISTER OF IRRIGATION I AND POWER (SHRI FAKHRUD-| DIN ALI AHMED) : (a) and (b) j A scheme for the es'abiishment of a Thermal Power Sta'ion at Cochin with an initial capacity of 30 MW has been i sanctioned for implementation. Fur-I ther expansion is under consideration.

TRIPARTITE BODY FOR RAISING PRODUCTIVITY

74. SHRI P. K. KUMARAN: Will the Minister of PLANNING AND SO CIAL WELFARE be pleased to state :

(a) whether it is a fact that the Chairmen of Study Groups of the Planning Commissions panel on labour policy have at their recent

meeting in Delhi suggested the setting i up to a tripartite body of employers, workers and specialists to study measures for raising productivity in the country, and (b) it so, what decision has been taken on the suggestion?

THE MINISTER OF PLANNING AND SOCIAL WELFARE (SHRI ASOKA MEHTA):(a) and (b) The Chairman of Study Groups set up by the Planning Commission's Panel on Labour Policy met on May 6, 1966 to review the recommendations of individual Study Groups. In considering the suggestions of the Study Group on Productivity and Incentives, they agreed that in devising appropriate incentive schemes for improving productivity, in addition to the unit by unit approach, problems of productivity should be considered from the wider angle of each industry as a whole. It

was agreed that a few industries should be selected, and in these management and labour should together evolve the broad guidelines and approach for increasing productivity and providing the necessary incentives, which could then be. applied more effectively . in individual production units.

CRACKS IN GOVERNMENT GODOWNS AT BORIVILLI (BOMBAY)

75. SHRI M. M. DHARIA: Will lhe Minister of WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether Government are aware of the reported news regarding the cracks in shell type Government Food-grain Godowns at Borivilli (Bombay);

(b) whe'her any enquiries in the mutter have been <u>ma.de;</u> and

(c) if so, the results thereof and who is responsible for the said damage?

THE MINISTER OF WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI MEHR CHAND KHANNA): (a) to (c) Out of 106 shell roofs of foodgrains godowns at Borivilli cast in November, 1963, one failed in May, 1964 and another in January, 1966. After enquiry, the failure in the first case was attributed to defective work by the contractor. The contractor contested the conclusion and the matter is under arbitration. A Committee is looking into, the causes of failure in the second case.

SEIZURE OF WATCHES, ETC. IN BOMBAY

76. SHRI B. N. MANDAL : Will the Minis'er of FINANCE be pleased to state whether it is a fact that smug gled watches and other foreign-made goods were seized by Government in Bombay during the month of May, 1966; and if so, what is the total amount of the goods seized?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): Yes, Sir, 748 watches valued at about Rs. 77,155 and other goods worth Rs. 18,21.709 weie seized as .- smuggled by the Customs and Central Excise authorities in Bombay during the month of May, 1966.

HOUSES BUILT BY D.D.A.

77. SHRI YELLA REDDY : Will the Minister of WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that response to the sale *df* houses built by the Delhi Development Authority for middle and low income groups has been rather poor;

(b)' if so, what are the reasons therefor;

(c) whether the Delhi Development Authority has any proposal to liberalise its housing policy; and

(d) if so, what are the main detail $^{\circ}$ thereof?

THE MINISTER OF WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI MEHR CHAND KHANNA): (a) and (b) The Delhi Development Authority had released 60 dwelling units in Safdarjang residential scheme and 100 in NajafgaTh residentir I scheme for outright sale to the general public in the low and middle income groups. 175 applicatioas were received for 60 residential flats in the Safdarjang area and 44 applications for 100 residential flats in the Najafgarh area. Thus, while the response in respect of flats in the Safdarjang area was good, that in respect of Najafgarh area was nol encouraging. This was presuambly because the Najafgarh area was not very popular and the entire cost of the flal was payable in one lumpsum within one month of the allotment of the flat.

(c) and (d) The policy regarding construction and sale of flats is under review.

घटिया भेषज

78 श्रो विमलकुमार मन्तालालजी चौरड़िया : क्या स्वास्थ्य तथा परिवार नियोजन मंती यह बताने की जुपा करेंगी कि :

(क) 1965-66 के वर्ष के दौरान कितने मामलों में भेवजों की घटिया किस्म का पाया गया: और